CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P.NO.79/03 IN O.A.NO.2377/00

Friday, this the 21st day of March, 2003

Hon'ble Shri Justice V.S.Aggarwal, Chairman Hon'ble Shri Govindan S. Tampi, Member (A)

Shri Jyoti Prasad s/o Shri Harprashand r/o House No.687, Pushp Vihar Sector-7, MB Road, New Delhi

...Applicant

(By Advocate: Shri P.T.S.Murthi for Shri T.C.Aggarwal)

Versus

- 1. Shri Pawan Chopra
 Secretary
 M/o Information & Broadcasting
 Shastri Bhawan, New Delhi-1
- 2. Shri Udai Shah Dy. Director General (Admn.) All India Radio, Akashvani Bhavan, Parliament Street New Delhi-1
- 3. Shri Vigyan Prakash
 Chief Engineer, Civil Construction
 Wing (DGAIR), Soochna Bhavan
 Lodi Road Complex, New Delhi

.. Respondents

(By Advocate: Shri N.K.Aggarwal)

ORDER (ORAL)

Justice V.S.Aggarwal:

Learned proxy counsel for applicant does not press the present Contempt Petition. Resultantly, rule

is discharged

(Govindan S. Tampi) Member (A)

h Ail

(V.S.Aggarwal) Chairman

supi7

9